

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(CAA) No.395/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name of the Company	Orient Paper & Industries Limited.		
Under Section	230-(8)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr D. N. Sharma

2. Mr T. Kheiter

Adv for
petitioners

Dy
5/11

1. Mr NIRMALYA DASGUPTA Advocate

2. Mr NEPAUL KR JAIN Advocate

{ for I-K. Merchants Pvt Ltd
Applicant in CA NO 425 of 2017 }

Dygm
08/11/2017

3. Ms. TIAINLA

Dy Director

o/o RD (CER)
Ministry of Corporate
Affairs

10
08.11.17

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the Office of the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government are present.

Heard. Reserved for order.

Jd

(Jinan K.R.)
Member (J)

Jd

(Vijai Pratap Singh)
Member (J)